

Forms Press in Kerala State

***35, Shri A. K. Gopalan:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) what is the position of the forms press proposed to be opened in Koratti in Kerala State; and

(b) whether it is a fact that the State Government have acquired land for the Press?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Plans and estimates for the construction of the factory buildings for the proposed Government of India Press at Koratti are being finalised.

Fourteen Member Commission for Pondicherry

***36. Shri Tangamani:** Will the Prime Minister be pleased to state:

(a) whether the Pondicherry Assembly on the 10th September, 1961 had adopted unanimously draft proposals of the Fourteen Member Commission;

(b) if so, what is the action taken by the Government of India in this regard; and

(c) which of the recommendations are being enforced for the present?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a). Yes, Sir.

(b) and (c). The resolution of the Representative Assembly suggesting, *inter alia*, integration of Pondicherry into the Indian Union, was based on the delay in the ratification of the Treaty of Cession. The Government of India have since received information that the Ratification Bill is likely to be introduced in the French Parliament during its current session. The question of taking action on the resolution, therefore, does not arise.

Dandakaranya Project

***37.** { **Shri P. G. Deb:**
Shri S. M. Banerjee:
Shri Tangamani:
Shri Arjun Singh Bhadauria:
Dr. Ram Subhag Singh:
Shri Supakar:
Shri D. C. Sharma:
Shri P. C. Borooah:
Shri Vidya Charan Shukla:

Will the Minister of Rehabilitation be pleased to state the progress made regarding Dandakarnya Project about the resettlement of refugees from Bengal?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): As directed by the hon. Speaker, a report regarding the progress made in the implementation of the Dandakaranya Scheme during the inter-session period will be circulated to the members of this Sabha shortly.

Neutral Summit Conference

***38.** { **Shri Arjun Singh Bhadauria:**
Shri P. G. Deb:
Shri Indrajit Gupta:
Dr. Ram Subhag Singh:
Shri M. B. Thakore:
Shri Birendra Bahadur Singhji:

Will the Prime Minister be pleased to state:

(a) whether India is to pay 25 per cent of the expenses in connection with the Neutral Summit Conference at Belgrade;

(b) if so, whether this amount has been paid; and

(c) what was the criterion to distribute this share among the participating Nations?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) to (c). Certain limited items of expenditure in connection with the Belgrade Conference, mainly on interpreter and shorthand services and the hiring of equipment for simultaneous interpretation, are